

20-6-64 was due to failure of railway staff.

The other accident which occurred on 24-6-64 has been attributed to failure of mechanical equipment and permanent way.

(e) A special drive has been launched to inculcate safety consciousness among the staff. Increasingly greater stress is being laid on proper maintenance of equipment.

Railway line from Dhalli Rajhara to Narayanpur

399. Shri A. S. Saigal: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Government of Madhya Pradesh have recommended the construction of a railway line from Dhalli Rajhara to Narayanpur; and

(b) if so, whether it is proposed to be included in the Fourth Five Year Plan?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a) Yes.

(b) New lines to be taken up for construction in the Fourth Plan are still under consideration in conjunction with the Planning Commission. However, due to paucity of funds the inclusion of this line for construction in the Fourth Plan appears to be unlikely.

Amenities for passengers on Northern Railway

400. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) the amount spent during 1963-64 for providing amenities for passengers on all the stations on Jullundur-Hoshiarpur, Jullundur-Pathankot and Rupar-Nangal Dam sections of the Northern Railway; and

(b) the nature of amenities provided, station-wise?

The Minister of State in the Ministry of Railways (Dr. Ram Sbbhag

Singh): (a) The amount spent on passenger amenity works during 1963-64 on the three sections are:

Sections	Amount
Jullundur-Hoshiarpur	Rs. 3,000
Jullundur-Pathankot	Rs. 32,000
Rupar-Nangal Dam	NIL

(b) 1. Hoshiarpur:—Flush type urinals and baths in waiting rooms

2. Chakki Bank—Approach road to station.

3. Cholang:—Latrines.

4. Jullundur City:—(i) Flush latrines and urinals and baths on platform No. 5 (ii) Over head watering arrangements for platform line.

5. Pathankot: (i) Shelter over tourist platform. (ii) Goods approach road and improvement to goods platform surface.

Heavy Electrical Factory at Nangal Dam

401. Shri Daljit Singh: Will the Minister of Industry and Supply be pleased to refer to the reply given to Unstarred Question No. 187 on the 14th February, 1964 and state the decision taken by Government regarding the proposal for the grant of licence for setting up a Heavy Electrical Factory at Nangal?

The Minister of Heavy Engineering in the Ministry of Industry and Supply (Shri T. N. Singh): The application of the Government of Punjab for a licence for the establishment of a new industrial undertaking at Patiala or Nangal for the manufacture of Heavy Electrical Equipments has been considered by Government. The scheme as drawn up was found to be sketchy and lacking necessary details. The State Government has been requested to submit a revised scheme for consideration. The same is awaited.

Export of Shoes

402. Shri Daljit Singh: Will the Minister of Industry and Supply be pleased to state.

(a) the total value of shoes exported during 1963 by the National Small Industries Corporation Ltd, and

(b) how it compares with that of previous year?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) and (b). The total value of shoes exported by the National Small Industries Corporation Limited during 1963 was Rs. 77.82 lakhs as against Rs. 50.63 lakhs exported during 1962.

Air-Conditioned Vestibules

403. Shrimati Renu Chakravarty: Will the Minister of Railways be pleased to state:

(a) whether some more air-conditioned vestibules are going to be acquired; and

(b) whether these can be manufactured in India?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) These will be manufactured in the country importing the generating and air-conditioning equipment.

Lemon Grass Oil Board

404. Shri A. V. Raghavan: Will the Minister of Commerce be pleased to state:

(a) whether there is any proposal to constitute a lemon grass oil board; and

(b) the steps being taken to meet the growing competition from other producing countries and the pressure from synthetic citral?

The Minister of Commerce (Shri Manubhai Shah): (a) No, Sir.

(b) A Lemongrass Development and Export Advisory Committee has been set up to advise Government on the development and export of lemongrass oil.

The Committee is considering measures for improving cultivation and distillation methods of lemongrass to improve the quality and to

bring down the cost of production of lemongrass oil in order to be able to compete favourably with synthetic citral and lemongrass oil from other sources of supply.

Package Paper Mill in Kerala

405. Shri A. V. Raghavan: Will the Minister of Industry and Supply be pleased to state:

(a) whether it has been decided to establish a package paper mill in Kerala with American collaboration;

(b) if so, where it will be located; and

(c) when it will be commissioned?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) A licence has been issued to a private company to set up a mill for Kraft Liner and Media, based on hard woods. Collaboration with some Canadian firms is envisaged but no final decision has so far been taken by the licensee.

(b) Angamall, Ernakulam.

(c) As the collaboration agreement has not yet been finalised, it is not possible to say exactly when the plant will be commissioned.

Exports to Australia

406. { Shri Bibhuti Mishra:
Shri P. C. Borooah:
Shri Yashpal Singh:
Shri K. N. Tiwary:

Will the Minister of Commerce be pleased to state:

(a) whether negotiations have of late been held for export of Indian engineering and industrial goods to Australia;

(b) if so, the extent to which orders for such goods have since been secured; and

(c) the specific items ordered for?

The Minister of Commerce (Shri Manubhai Shah): (a) Discussions